

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

**DUTY ROSTER FOR THE MONTH OF OCTOBER -2024,
CENTRAL DISTRICT.**

The following Judicial Magistrates First Class, Central District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrates to hold trial of accused persons involved in petty cases whenever necessary and to attend all urgent matters, such as recording of dying declaration etc whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc. work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 PM. The duty Magistrate would be assisted by his/her own staff.

In case of any difficulty to work on any particular day, the concerned Officer may get the duty exchanged, on mutual basis with any other Officer who is willing to perform duty on that day. Order be got issued in that regard well in advance, so that there is no inconvenience to anyone.

The Ld. Duty MM shall also dispose off Traffic/STA Challans (impounded vehicles) on their day of duties on holidays.

The Ld. Duty MM shall also work at Outreach Clinic IHBAS near Jama Masjid, Urdu Park, Gate No. 2, Delhi on all Mondays, on need basis.

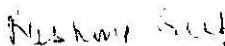
Sl. No.	Name of Ld. MMs.	Days of Duty	Holidays	Court Room No.
1	Ms. Shipra Dhankar, JMFC R/o D-52, Panchsheel Enclave, New Delhi	01-10-2024	<u>02-10-2024</u>	180
2	Sh. Apoorv Gupta, JMFC R/o E-148, Ground Floor & 1 st Floor, Ashok Vihar, Delhi-52	03-10-2024 04-10-2024		26
3	Dr. Neha Kheria, JMFC R/o 22A, Navsena Apartment, West Enclave, Pitampura, Delhi	05-10-2024		343
4	Sh. Manuj Kaushal, JMFC R/o H. No 1707, Delhi Administration Flats, Gulabi Bagh, Delhi		<u>06-10-2024</u>	37
5	Dr. Raj Kumar Singh, JMFC R/o A-2/146-147, Second Floor, Sector-11 Rohini, Delhi-85	07-10-2024 08-10-2024		241
6	Ms. Gita, JMFC R/o Flat No. 2099, Type-V, Delhi Admn Flats Gulabi Bagh, Delhi	09-10-2024		288
7	Ms. Payal Singal, JMFC R/o 1673, Neelkanth Apartments Sector-13, Rohini, Delhi		<u>10-10-2024</u>	286

8	Ms. Neha Goel, JMFC R/o Flat No 10 Sukhdham Apartment Sector-9, Rohini, Delhi		<u>11-10-2024</u>	203, CBA-II
9	Sh. Arjun Kirar, JMFC R/o R-801-802, 1 st Floor, Raghubir Nagar, New Delhi		<u>12-10-2024</u>	1, CBA-I
10	Ms. Meena Chauhan, JMFC R/o House No 101-C, Plot No 7, Gali No 1, Maurya Enclave, Khasra No 844-845, Sant Nagar, Burari, Delhi-84		<u>13-10-2024</u>	206 Extension Block
11	Sh. Chatinder Singh, JMFC R/o Flat No 2056, Ground Floor, Type-IV, DA Flats, Gulabi Bagh, Delhi	14-10-2024 15-10-2024		32
12	Ms. Sayesha Chadha, JMFC R/o 39/2, Shakti Nagar, Delhi	16-10-2024	<u>17-10-2024</u>	272
13	Ms. Manya, JMFC R/o H No 145-146, Pocket-G-27, Sector-3, Rohini, Delhi	18-10-2024		273
14	Sh. Nitish Kumar Sharma, JMFC R/o H No. 64, Govind Mohalla, Haiderpur, Delhi	19-10-2024	<u>20-10-2024</u>	201, CBA-I
15	Sh. Rupinder Singh Dhiman, JMFC R/o H No 2026, Delhi Administration Flats Gulabi Bagh, Delhi	21-10-2024 22-10-2024		1, CBA-II
16	Ms. Reetika Jain, JMFC R/o B-64, Antriksh Apartments, Sector-14 Extension, Rohini, Delhi-85	23-10-2024		149
17	Sh. Pranjal Gangwar, JMFC R/o H No 307, Shikha Apartment, IP Extension, Delhi	24-10-2024		205 Extension Block
18	Ms. Divya Gupta, JMFC R/o 8-A, Ashoka Apartment, 7 Rajpur Road, Delhi	25-10-2024 26-10-2024		2, CBA-I
19	Sh. Vinod Kumar, JMFC R/o B-28, 4 th Floor, Raghu Nagar, Pankha Road, New Delhi		<u>27-10-2024</u>	150
20	Sh. Gaurav Goyal, JMFC R/o 413, Sec 22A, Pocket-C, Palam Vihar, Gurugram	28-10-2024 29-10-2024		247
21	Ms. Katyayini Sharma Kandwal, JMFC R/o C-88, Sector-50, Noida, UP		<u>30-10-2024</u>	202, CBA-II
22	Ms. Pooja Suhag, MM R/o H No 343, Street No. 5, Patel Nagar Near Sector-06, Bahadurgarh, Haryana		<u>31-10-2024</u>	204 Extension Block

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Remarks:

01. The dates which are underlined, fall on Sunday, Second Saturday and Holidays.
02. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
03. Duty Magistrate shall hold court on Sundays, Second Saturdays and Holidays etc in Room Numbers mentioned against their names.
04. It is impressed upon the JMsFC to complete their work, in particular signing of orders passed on the day, as also on warrants for example release warrants, remand warrants etc pursuant to such orders as aforesaid, before leaving the court at the end of the court hours, and not to leave such work for the duty Magistrate of the day.
05. The Duty Magistrate deputed for holidays, Second Saturday and Sundays, etc shall look after the cases of CBI, Warrants of Arrest issued by the authorities beyond Delhi. He shall also dispose off the matters presented by Railway Police and all other matters not specifically mentioned herein. *With the consent of all the Ld. Officers and as discussed in the meeting held on 06-04-2022, Ld. Officers shall deal with all court work of their respective courts including remand work /bail bonds, marking of TIP and application for recording of statement under section 164 Cr. PC. etc till 05:00 PM.*
06. *The Duty Magistrate of the day shall report at Video Conferencing Room latest by 12:00 noon and shall dispose off the work as per direction of this office contained in office order No. 8340-80/MM/CM/2008 dated 28-07-2008.* The Duty Magistrate shall not ordinarily do the work of any Link Magistrate on the day of his/her duty, except when assigned by the undersigned. If such work of an officer comes to him/her, it shall be put up before next Link Magistrate of such officer without formal marking. This issues with the approval of the Ld. District & Sessions Judge (HQ) dated 16-10-2017 in supersession of earlier order of this office bearing No. 996-1024/CMM/Central/2017 dated 01-02-2017.
07. The Ld. JMsFC deputed for duty and the staff of their courts who will work on such days shall be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the JMsFC shall be routed through and after verification by the undersigned. The JMsFC while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
08. The Judicial Magistrates First Class deputed as Duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Judicial Magistrates First Class may only be allowed to change their day of duty on mutual exchange basis with prior permission of the undersigned. If the Duty Magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.
09. The Judicial Officers who are deputed as Duty Magistrates, if summoned for the day of such duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned (Ref. standing order issued by the Ld. District Judge-1 & Sessions Judge, Delhi Vide No. 42534-684/DM/Gaz Dated 26-10-1999).


(RASHMI GUPTA)
CHIEF JUDICIAL MAGISTRATE
CENTRAL DISTRICT, DELHI

No. 45/3-76/34/CJM/Central/SS/DR/2024

Dated 24/05/2024

Copy forwarded for information to:-

- 01 The Ld Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld Principal District & Sessions Judge (HQs), Delhi)
- 02 The Ld Principal District & Sessions Judge (HQs), Delhi
- 03 The Ld Officer In-Charge, Pool Car, THC, Delhi
- 04 The Ld. CJMs, all Districts, Delhi, New Delhi
- 05 The Ld. Secretary, DLSA, Central District, THC, Delhi
- 06 The Ld. Administrative Civil Judge, Central District, Delhi
- 07 The Ld. ACJMs/JMsFC, Central District, THC and Railway Courts, Delhi
- 08 The Ld Principal Magistrates, JJB-I, II & III, Delhi, New Delhi
- 09 The Director, Prosecution, THC, Delhi
- 10 The Commissioner of Police and DCsP, North, Central and West District, Delhi
- 11 The I G (Prison), Tihar Jail, Delhi, New Delhi.
- 12 The Secretaries, Bar Association, THC/PHC KKD/Rohini/Dwarka & Saket Courts, Delhi
- 13 The Nazarat Branch/Filing Section, Central District, THC, Delhi
- 14 The AO (J), Computer Branch, Central District, Delhi
- 15 The Care Taking Branch, THC, Delhi
- 16 The Superintendent Jail, New Delhi, Law Officer, Tihar Jail, Lock-Up Incharge, THC, Delhi
- 17 For uploading on Central Web-site Committee through LAYER.
- 18 The Video Conferencing Room, THC, Delhi
- 19 The Cash Branch, THC, Delhi
- 20 Reader to CJM, Central District, Delhi
- 21 The Dealing assistant (Leave), Judicial Branch and Admn Branch-I, II & III, Central, THC, Delhi
- 22 The Guard File

Rashmi Gupta
(RASHMI GUPTA)
CHIEF JUDICIAL MAGISTRATE
CENTRAL DISTRICT, DELHI